

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 2594/2023 IA 2194/2022 IA 2178/2023 IA 2255/2023
In C.P. (IB)/4114(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024

NAME OF THE PARTIES: **IA 2594/2023 Mangesh Vitthal Kekre**
 RP of M/S Hudli And Sons Metallics
 Private Limited Vs. Taufik Sayeed
 Hudli
 IA 2194/2022 Mr. Ram Ratan
 Kanoongo Vs. Mr. Taufik Sayeed Hudli
 (Suspended Director of the Corporate
 Debtor)
 Mangesh Vitthal Kekre Resolution
 Professional of Ms Hudli and Sons
 Metallics Of Hudli & Sons Metallics
 Private Limited Vs. Farook Sayeed
 Hudli Suspended Director Of The
 Corporate Debtor
 IA 2255/2023 Mangesh Vitthal Kekre
 RP of Ms Hudli and Sons Metallics Pvt
 Ltd Vs. Mr. Farook Sayeed Hudli
 IN THE MATTER OF
 Bhartia Petro
 V/s
 Hudli & sons Pvt Ltd

Section: 9, 19(2) Sec 66(1) Sec 43(1) r/w Sec 44 (1) of Insolvency
and Bankruptcy Code, 2016

ORDER

IA No. 2594/2023:- Adv. Vedanshi Shah i/b Mahalakshmi Ganapathy appeared for the Resolution Professional/Applicant. At the request of the Counsel for the Applicant, list the IA No. 2594/2023 on **14.06.2024** for hearing.

IA No. 2194/2022:- Adv. Vedanshi Shah i/b Mahalakshmi Ganapathy appeared for the Resolution Professional/Applicant. None has appeared for the Respondents. Registry is directed to issue court notice to the Respondents direction them to file reply well before the next date of hearing, failing which, the matter shall be proceeded ex-parte. List the IA No. 2194/2022 on **14.06.2024** for hearing.

IA No. 2178/2023:- Adv. Vedanshi Shah i/b Mahalakshmi Ganapathy appeared for the Resolution Professional/Applicant. None has appeared for the Respondents. Registry is directed to issue court notice to the Respondents direction them to file reply well before the next date of hearing, failing which, the matter shall be proceeded ex-parte. List the IA No. 2178/2023 on **14.06.2024** for hearing.

IA No. 2255/2023:- Adv. Vedanshi Shah i/b Mahalakshmi Ganapathy appeared for the Resolution Professional/Applicant. None has appeared for the Respondents. Registry is directed to issue court notice to the Respondents direction them to file reply well before the next date of hearing, failing which, the matter shall be proceeded ex-parte. List the IA No. 2255/2023 on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)